

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rajesh Kumar Verma will take up the following case today i.e. on 28th August, 2026 at 12:00 Noon in Court No. 309 (Cent. Building).

FOR ADMISSION

1. CR. MISC./29187/2026	MOHAMMAD IQBAL @ MD. IQBAL @	NITISH KUMAR	NAGENDRA PRASAD
376 R.BAIL-1	MD. EKBAL	VATSAL VERMA	ALLAMA ABDUL QUADIR
	VS THE STATE OF BIHAR AND ANR	SHASHANK CHANDRA	JAMAL FARIDI

Patna High Court
Dated, 28th August, 2026

By order of Hon'ble Court

Sd/-
I/c Joint Registrar (List)

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